

**आयकर अपीलीय अधिकरण, कोलकाता पीठ 'सी', कोलकाता**  
**IN THE INCOME TAX APPELLATE TRIBUNAL "C" BENCH KOLKATA**

**श्री संजय गर्ग, न्यायिक सदस्य एवं श्री गिरीश अग्रवाल, लेखा सदस्य के समक्ष**  
**Before Shri Sanjay Garg, Judicial Member and Shri Girish Agrawal, Accountant Member**

**I.T.A. Nos.429&430/Kol/2022**  
**Assessment Years: 2017-18 & 2019-20**

**Welkin Telecom Infra Pvt. Ltd.....Appellant**  
**76/1, Golaghata Road,**  
**2<sup>nd</sup> Floor, VIP Road,**  
**Kolkata-700048.**  
**[PAN: AAJCS6622G]**

**vs.**

**DCIT, Circle-11(1), Kolkata..... Respondent**

**Appearances by:**

Shri Kornika Chatterjee, Advocate, appeared on behalf of the appellant.  
Shri Vijay Kumar, Addl. CIT-DR, appeared on behalf of the Respondent.

Date of concluding the hearing : April 27, 2023

Date of pronouncing the order : April 27, 2023

**आदेश / ORDER**

**Per Bench:**

Both the appeals have been preferred by the assessee against the separate orders dated 07.06.2022 of the National Faceless Appeal Centre [hereinafter referred to as the 'CIT(A)'] passed u/s 250 of the Income Tax Act (hereinafter referred to as the 'Act').

2. At the outset, the authorized representative of the assessee has filed a letter dated 20.12.2022 seeking permission of the Bench to withdraw both the appeals filed by the assessee. Since the ld. DR has no objection in this regard, the permission as sought by the assessee is granted and these appeals of the assessee are dismissed as withdrawn.

3. In the result, the captioned appeals of the assessee are dismissed as withdrawn.

**Kolkata, the 27<sup>th</sup> April, 2023.**

Sd/-  
[गिरीश अग्रवाल /Girish Agrawal]  
लेखा सदस्य/Accountant Member

Sd/-  
[संजय गर्ग /Sanjay Garg]  
न्यायिक सदस्य/Judicial Member

Dated: 27.04.2023.

RS

*Copy of the order forwarded to:*

1. Welkin Telecom Infra Pvt. Ltd
2. DCIT, Circle-11(1), Kolkata
3. CIT (A)-
4. CIT- ,
5. CIT(DR),

//True copy//

By order

Assistant Registrar, Kolkata Benches